COURT-1

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

Appeal No. 162 of 2017 & IA Nos. 396 & 397 of 2017

Dated: 10th August, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of:

Essar Power Gujarat Limited Appellant(s)

Vs.

Gujarat Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Ms. Neeha Nagpal

Mr. Vikrant Panchnanda

Ms. Shruti Verma Mr. Nirnay Gupta

Counsel for the Respondent(s) : Mr. M. G. Ramachandran

Ms. Poorva Saigal

Mr. Shubham Arya for R-2

ORDER

Learned counsel for the appellant, on instructions, seeks permission to withdraw this appeal.

Permissions is granted and the appeal is allowed to be withdrawn and is disposed of as such. All the pending IAs shall stand disposed of.

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson